

	1	2	3
Orissa		26.18	30.53
Punjab		33.67	38.69
Rajasthan		19.07	22.57
Sikkim		17.74	20.22
Tamil Nadu		39.46	45.40
Tripura		30.98	36.19
Uttar Pradesh		21.70	25.44
West Bengal		33.20	38.86
A & N Islands		43.59	51.15
Arnuachal Pradesh		11.29	13.26
Chandigarh		61.56	70.43
Dadra & Nagar Haveli		14.97	18.12
Delhi		56.61	65.08
Goa, Daman & Diu		44.75	51.48
L.M. & A. Islands		43.66	51.76
Mizoram		53.79	62.71
Pondicherry		46.02	53.38

NOTE : States/U.T. having Percentage of Literacy lesser than the National Percentage have been underlined

Review of the Working of Agricultural Cooperatives

3659. SHRI AMARSINH V. RATHAWA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have a plan or proposal for the review of the working of Agricultural Cooperatives in the country;

(b) if so, why and the details thereof, and if not, the reasons therefor;

(c) whether Government have received any suggestion memoran-

dum, letters or resolutions in this connection; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (d). The progress of working of the agricultural cooperatives is being reviewed by the Government of India and Reserve Bank of India apart from the State Governments in periodical meetings and discussions. The Annual Conferences of Registrars of Cooperative Societies and the State Ministers for Cooperation review the progress and problems of the cooperatives and recommend remedial measures for implementation by State Governments and the cooperatives. The Reserve Bank of India also holds annual discussions for each State and Union Territory.

The Government have not received any memorandum or resolution from any recognised organisation for the review of the working of the agricultural cooperatives in the country.

Seminar Organised by NCERT

3661. DR. BAPU KALDATY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any seminar was organised by the NCERT for the benefit of principals of the Higher Secondary Schools for the implementation of the 10+2+3 school pattern;

(b) if so, what were the conclusions of the seminar; and

(c) whether these have been accepted by the Government for implementation from the next school year?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER): (a) to (c). No Seminar was held on 10 plus 2 plus 3 pattern of education.